

**Procedure followed for Disposal of Food-grains unfit for human consumption**

5640. SHRI N. K. SANGHI : Will the Minister of AGRICULTURE be pleased to state :

(a) the procedure followed by Government for the disposal of foodgrains which are found to be unfit for human consumption ;

(b) the quantum of such foodgrains disposed of during the last three years; year-wise; and

(c) whether the Government have any machinery to check that the damaged food-grains which are disposed of being unfit for human consumption, are put into the market after some treatment and if so, the existing procedure followed and what steps Government propose to take in this regard for future ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Food-grains rendered unfit for human consumption are either destroyed or disposed of through rate contract to State Governments or by direct sale to the State Government/nominees or through tender enquiries confined to parties registered for handling such foodgrains for specific purposes.

(b) 1969	.....	12,013 tonnes
1970	.....	12,658 ..
1971 (upto May)		4,722 ..

(c) In respect of sales to the State Governments or their nominees, it is the responsibility of the State Governments to ensure that no malpractices take place. When the sales are made to other duly registered parties, intimation of such sales is given to the local municipal body concerned and other State Government authorities to safeguard against any misuse.

**Research on Cultivation of high yielding Variety of Millets by adivasis in M.P.**

5641. SHRI RANABHADUR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) how long it will take for the poor Adivasi farmers to be able to grow high-yielding variety of millets on their fields; and

(b) the present stage of research on high yielding variety of millets suitable for rain fed light soiled areas of Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b) Information has been called for from the State Government and would be placed on the table of the Sabha as soon as it is received.

**Employment of Labour in Coal Mines under National Coal Development Corporation**

5642. SHRI RANA BHADUR SINGH: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are aware that the coal mines operated by National Coal Development Corporation at Singrauli and Morwa do not employ local people and generally prefer outside labour for execution of its work ;

(b) if so, the steps Government have taken to help local unemployed to find work with the N. C. D. C. ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) It is not a fact that the coal mines operated by National Coal Development Corporation in the Singrauli do not employ local people and generally prefer outside labour. There is no area known as Morwa where National Coal Development Corporation has a colliery.

(b) and (c). Do not arise.